

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2495
ANSWERED ON 03.08.2023

ESTABLISHMENT OF WASTE TO ENERGY PLANT

2495. SHRI HASNAIN MASOODI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is cognizant of the reasons behind the failure of establishing a waste to energy plant in Achan area of Srinagar to abate the rising level of plastic pollution in the city and if so, the details thereof;
- (b) the reasons behind the prolonged delay in the establishment of the said plant that was supposed to be completed in 18 months after being approved by National Green Tribunal (NGT) in 2017;
- (c) whether any steps have been taken by the Government to expedite the process of establishing the said plant; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) The delay in establishing the Waste to Energy plant in Achan area of Srinagar is on account of non-adoption of tariff by the concerned Electricity Regulatory Commission, which has led to non-signing of the Power Purchase Agreement by the concerned parties. The Government of Jammu & Kashmir has taken up the matter with the project developer and all other stakeholders to address the issue.
